

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURT DELHI**

ORDER

In super-session of earlier order no. Judl/Bail/North/RC/2021/15340-15364 dated 29.04.2021 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi with effect from 04.06.2021 to 30.06.2021.

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	> Jahangir Puri > Model Town > Crime Branch/EOW North) > Prashant Vihar	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
2.	> Adarsh Nagar > Narela Ind. Area > Bhalswa Dairy	Sh. Gagandeep Singh Spl. Judge NDP5 Act North District Rohini Courts, Delhi. Room No. 207
3.	> SP Badli > CAW Cell (North)/Judl Distt. > Swaroop Nagar > Alipur	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202
4.	> Bawana > Mukherjee Nagar > KNK Marg	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
5.	> Shahbad Dairy > Mahendra Park > Narela	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305

- Note 1-** 1. If any judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any other reason than the link ASJ will dispose of the Bail Applications as per the Link Roster(exclusively for bail) dt:- 02.06.2021.
2. It is further made clear that no separate/additional stenographer will be provided for disposal of bail applications.


(SWARANA KANTA SHARMA)
Principal District & Sessions Judge
North District Rohini Courts Delhi

No. Judl/Bail/North/RC/2021/ 18756-18780
Copy forwarded for information to :-

Dated:- 02.06.2021

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District Rohini Courts Delhi

No. Judl/Bail/North/RC/2021/18731-18755
Copy forwarded for information to :-

Dated: 02.06.2021

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O./ Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O./ Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned.
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District Rohini Courts

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURTS, DELHI
LINK ROSTER (Exclusively for Bail)**

In super-session of order no. Judl/Bail/North/RC/2021/15365-15389 Dated 29.04.2021 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be leave or are not available due to any reason, the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in S. No. 2 immediately below the S. No. 1 and in his absence, before the 1st Link Judicial Officer of that S. No. and so on and so forth. In case, the Judicial Officer mentioned in S. No.5 happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned in S. No. 1 and so on and so forth. The said arrangement shall come into force with effect from 04.06.2021 to 30.06.2021.

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 st Link Officer (4)	2 nd Link Officer (5)
1	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	> Jahangir Puri > Model Town > Crime Branch/EOW North > Prashant Vihar	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi, Room No. 202	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi, Room No. 305
2	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi, Room No. 207	> Adarsh Nagar > Narela Ind. Area > Bhalswa Dairy	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi, Room No 204	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
3	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi, Room No. 202	> SP Badli > CAW Cell (North)/Judl Distt. > SwaroopNagar > Alipur	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi, Room No. 305	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi, Room No. 207
4	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi, Room No 204	> Bawana > Mukherjee Nagar > KNK Marg	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi, Room No. 202
5.	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi, Room No. 305	> Shahbad Dairy > Mahendra Park > Narela	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi, Room No. 207	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi, Room No 204

Note :

1. It is impressed upon all the Judicial Officers of designated Courts that all the work related to the bail applications shall be dealt with by the concerned Judicial Officer and kept with by their own staff and on filling of charge-sheet, the said bail record shall be tagged with it accordingly.
2. It is further made clear that no additional P.A./Sr.P.A. will be provided for bail applications.


(SWARANA KANTA SHARMA)
Principal District & Sessions Judge
North District Rohini Courts Delhi